NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 66/(MAH)/2016 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR MEMBER (J)

> SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.09.2016

NAME OF THE PARTIES: M/s. Muthukumar Balasubramanian alias

Mr. Muthu Balasubramanian Kumar

V/s.

M/s. Fortuna Engineering Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

1 Prakah K. Prachising Co. Secrety
Pandya for Respondents (A11)

<u>Order</u> <u>CP No. 66/397-398/CLB/MB/MAH/2016</u>

The Respondents side mentioned this matter for fixation of next date of hearing for no date was given on 29.07.2016. Since this matter has been mentioned first time before NCLT for hearing date, the Respondents side is directed to communicate next date of hearing to the Petitioner within one week hereafter.

Since the Reply from Respondents side is already filed, the Petitioner is hereby directed to file Rejoinder, if any, before next date of hearing.

List this matter for hearing on 17.10.2016.

Sd/-B.S.V. PRAKASH KUMAR Member (Judicial)

Sd/-

V. NALLASENAPATHY Member (Technical)